

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO-1739
ANSWERED ON-15/12/2025

EXPANSION OF CNG INFRASTRUCTURE

1739 SHRI C. VE. SHANMUGAM:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) details of targets set for expanding CNG stations in the country, State wise;
- (b) number of CNG stations currently operational in the country including Tamil Nadu;
- (c) targets set for expansion of CNG infrastructure in Tamil Nadu;
- (d) steps Government is taking to promote CNG usage as part of transition to clean energy;
- (e) steps taken by Government to improve access to CNG in rural and semi-urban areas;
- (f) whether Government provides any subsidies or incentives to encourage the use of CNG; and
- (g) further steps taken by Government to expand and set up more CNG stations in the country, especially in Tamil Nadu?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI SURESH GOPI)

(a) to (g) Establishment of Compressed Natural Gas (CNG) stations is part of the development of City Gas Distribution (CGD) Network, which is carried out by the entities authorized by Petroleum and Natural Gas Regulatory Board (PNGRB) as per their Minimum Work Programme (MWP) and techno-commercial feasibility. After completion of 12/12A CGD bidding round, in order to increase usage of Natural Gas, a cleaner fuel, PNGRB has authorized entities for the development of CGD network in 307 Geographical Areas (GAs), covering the entire mainland area (including state of Tamil Nadu) for the development of CGD network across the country (including the state of Tamil Nadu). As per MWP target, authorized entities have to establish 18,336 CNG stations by 2034. As on 30.09.2025, the authorized entities have established 8,357 CNG stations across the country. State-wise targets and achievements for CNG station development in the country, as on 30.09.2025, are provided at the Annexure.

PNGRB has authorized 18 GAs in state of Tamil Nadu (including 1 GA spread over Andhra Pradesh, Karnataka & Tamil Nadu and 1 GA spread over Puducherry & Tamil Nadu). As per MWP,

authorized entities have to establish 2,825 CNG stations in the state of Tamil Nadu by 2032. As on 30.09.2025, authorised CGD entities have established 484 CNG stations in Tamil Nadu.

No subsidy/incentive is currently provided by Government for establishment of CNG Stations. However, Government have taken various steps to ensure the availability of Natural Gas to CNG (Transport) and PNG (Domestic) sector across the country (including rural and semi-urban areas) which, *inter-alia*, includes allocating domestic gas on priority basis to CNG (T)/PNG (D); diverting domestic gas from non-priority sectors to meet the requirement for CNG (T)/PNG (D) sector, expansion of CGD network, notification for supply of domestic gas through available mode (including cascade mode) for CNG(T)/ PNG(D) purpose, allocating domestic Natural Gas for CNG (T) and PNG (D) segments on a two-quarter advance basis, expansion of National Gas Grid Pipeline, setting up of Liquefied Natural Gas (LNG) Terminals, Sustainable Alternative Towards Affordable Transportation (SATAT) initiatives to promote Bio-CNG, etc. Government has also notified that gas produced from discoveries in Deepwater, Ultra Deepwater and High Pressure-High Temperature areas, in any situation which may require proportionate distribution of the gas offered under the bidding process, the contractor shall offer gas to bidders belonging to CNG (T)/PNG (D) sector on priority.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (g) OF RAJYA SABHA UNSTARRED QUESTION NO. 1739 TO BE ANSWERED ON 15.12.2025 REGARDING EXPANSION CNG INFRASTRUCTURE.

State-wise targets and achievements for CNG station development in the country, as on 30.09.2025

State/Union territory	MWP Targets	Achievements
Andhra Pradesh	736	214
Andhra Pradesh, Karnataka & Tamil Nadu	251	49
Arunachal Pradesh	26	0
Assam	456	37
Bihar	509	196
Bihar & Jharkhand	136	31
Bihar & Uttar Pradesh	67	27
Chandigarh (UT), Haryana, Punjab & Himachal Pradesh	0	35
Chhattisgarh	1110	56
Dadra & Nagar Haveli (UT)	0	6
Daman & Diu (UT)	0	5
Daman and Diu & Gujarat	35	18
Goa	0	15
Gujarat	140	1004
Haryana	280	511
Haryana & Himachal Pradesh	45	14
Haryana & Punjab	54	28
Himachal Pradesh	96	20
Jammu & Kashmir, Ladakh	23	0
Jharkhand	241	118
Karnataka	893	474
Kerala	1088	208
Kerala & Puducherry	125	31
Madhya Pradesh	1026	365
Madhya Pradesh and Chhattisgarh	20	9
Madhya Pradesh and Rajasthan	180	40
Madhya Pradesh and Uttar Pradesh	29	20
Maharashtra	1915	1079
Maharashtra & Gujarat	156	94
Maharashtra and Madhya Pradesh	62	17
Manipur	39	0
Meghalaya	314	4
Mizoram	75	0
Nagaland	63	0
National Capital Territory of Delhi (UT)	0	510
Odisha	247	143
Puducherry	181	10

Puducherry & Tamil Nadu	27	8
Punjab	401	241
Punjab & Rajasthan	49	30
Rajasthan	958	425
Sikkim	45	0
Tamil Nadu	2547	427
Telangana	619	217
Telangana and Karnataka	270	13
Tripura	124	28
UT of Jammu and Kashmir	121	3
Uttar Pradesh	1462	1227
Uttar Pradesh & Rajasthan	0	51
Uttar Pradesh and Uttrakhand	91	37
Uttarakhand	185	44
West Bengal	819	218
Total	18336	8357

(Source – PNGRB)
